

jeeps and trucks from the manufacturers in connection with maintenance work and for the sinking of tubewells in drought affected areas of that State.

(b) This Department has already requested the concerned manufacturers including M/s. Ashok Leyland Ltd., M/s. Mahindra & Mahindra Ltd. and M/s. Premier Automobiles Ltd. to release the vehicles, on a priority basis in accordance with the requirements of the State Government.

**केन्द्रीय रिजर्व पुलिस के कामियों द्वारा आन्दोलन**

6082. श्री. ए. एस. नेगी : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय रिजर्व पुलिस द्वारा जून 1979 में आरम्भ किये गये आन्दोलन के कारण केन्द्रीय रिजर्व पुलिस के लगभग 350 कामियों को सेवा से बर्खास्त कर दिया गया था ;

(ख) क्या सेना ने 25 जून, 1979 को इन आन्दोलनकारियों पर गोली चलाई थी ;

(ग) क्या सरकार ने उपरोक्त घटना की कोई न्यायिक जांच की थी; और

(घ) यदि हां, तो उसके क्या निष्कर्ष हैं; और

(ङ) यदि नहीं, तो क्या सरकार का विचार उपरोक्त घटना की स्वतन्त्र जांच हेतु उच्च-स्तरीय जांच न्यायालय नियुक्त करने का है ?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना) : (क) 1973 को बर्खास्त किया गया ।

(ख) केवल झड़ोदाकला में स्थिति गंभीर थी जहां सेना को गोली चलाने की जरूरत पड़ी ।

(ग) जी नहीं, श्रीमान ।

(घ) प्रश्न नहीं उठता ।

(ङ) जी नहीं, श्रीमान ।

#### **Probe into Electrocution of a convict in Tihar Jail**

6083. SHRIMATI KISHORI SINHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a 35-year old convict was electrocuted in Tihar Jail on June 26, 1980;

(b) if so, whether any enquiry has been conducted into this death; and

(c) if so, the result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). The Delhi Administration have reported that the convict, Shri Krishan, aged 23 years, who was working in the Jail Hospital died on 26-6-1980 as a result of an accidental electrocution due to leakage of electric current. The Administration have ordered a magisterial enquiry into the incident. Besides a case under Section 304A IPC has also been registered and the same is under investigation by the police. Report of the magisterial enquiry is also awaited.

#### **Alternative to Uranium**

6084. SHRI P. RAJAGOPAL NAIDU: Will the PRIME MINISTER be pleased to state:

(a) whether we are getting uranium in our country; and

(b) whether there is any alternative to Uranium?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) Yes, Sir.

(b) No, Sir.

#### **Cement allotted to Karnataka State**

6085. SHRI T. R. SHAMANNA: Will the Minister of INDUSTRY be pleased to state:

(a) quantity of cement (in tonnes) allotted to Karnataka State during the last 5 years;

(b) quantity of cement (in tonnes) actually supplied during the above period;

(c) quantity of cement asked by the State Government to meet the demand; and